

Supplies of all States/UTs have also been requested for rigorous implementation of the orders to have an effective control on the quality of tinning material.

Production of Foodgrains

516. SHRI MUKHTAR ANIS : Will the Minister of AGRICULTURE be pleased to state :

(a) the estimates of production of various foodgrains of Rabi and Kharif crop during 1996-97, State-wise and crop-wise; and

(b) the percentage change over the actual production in 1995-96 ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) The estimates of production of foodgrains for the year 1996-97 from the States have not yet become due. However, as per the current assessment, the production of total foodgrains for the country as a whole during 1996-97 is expected to be about 191.18 million tonnes, i.e. 3.3% higher than that of 1995-96. A statement giving crop-wise, season-wise, All-India estimates of production of foodgrains in 1996-97 as compared to 1995-96 is enclosed.

Statement

Crop-wise, Season-wise All-India estimates of production of Foodgrains

(Million tonnes)				
CROP	Season	1995-96 Final	1996-97 Likely	* Change
1	2	3	4	5
Rice	Kharif	70.10	70.63	0.2
	Rabi/Summer	9.52	9.00	-5.5
	Total	79.62	79.63	0.0
Wheat		62.62	64.50	3.0
Jowar	Kharif	5.86	6.90	19.1
	Rabi	3.69	4.00	8.4
	Total	9.55	10.98	15.0
Bajra		5.39	7.47	38.6
Maize@	Kharif	8.43	8.65	2.6
	Rabi	1.01	1.00	-1.0
	Total	9.44	9.65	2.2
Ragi		2.76	2.62	-5.1
Small millets		0.02	0.82	0.0
Barley		1.65	1.50	-9.1

	1	2	3	4	5
Coarse		Kharif	23.26	26.55	14.1
Cereals		Rabi	6.35	6.50	2.4
		Total	29.61	33.05	11.6
Cereals		Kharif	93.36	97.18	4.1
		Rabi	78.49	80.00	1.9
		Total	171.85	177.18	3.1
Tur			2.36	2.97	25.8
Other Kharif Pulses			2.47	3.03	22.7
Gram			5.02	5.50	9.6
Other RabiPulses			3.34	3.00	-10.2
Total Pulses		Kharif	4.83	6.00	24.2
		Rabi	8.36	8.00	-4.3
		Total	13.19	14.00	6.1
Total Food-grains		Kharif	98.19	103.18	5.1
		Rabi	86.85	88.00	1.3
		Total	185.04	191.18	3.3

[Translation]

Agriculture production

517. SHRI JAYSINH CHAUHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the government have prepared any special action plan for bringing the green revolution in agriculture;

(b) if so, the details thereof;

(c) the target of agricultural production fixed for 1997-98, crop-wise and item-wise;

(d) the percentage of increase envisaged in the agricultural production over the production of 1996-97; and

(e) the steps taken or proposed to be taken by the Government to achieve the target ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) No, Sir.

(c) to (e) Targets for agriculture production have yet not been finalised by Planning Commission.

For increasing the production & Productivity of Crops, Government of India is implementing centrally Sponsored Scheme in the Country through State Govts. Under these schemes, incentives are provided for use of quality seeds, improved farm implements, sprinkler sets etc. Besides, for

effective transfer of technology, field demonstrations & training of farmers are being organised. Emphasis is also laid on the use of biopesticides and integrated pest management.

[English]

Fire Academy

518. SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI DINSHA PATEL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a Fire Academy has recently been opened at Baroda to check the increasing environment problems;

(b) if so, the details thereof;

(c) whether the Government propose to finance such activities in States;

(d) if so, the details thereof; and

(e) if not, the measures proposed by the Government to check environment problems arising out of the rapid urbanisation and industrialisation ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) As per information made available by the Department of Urban Development, Government of Gujarat, the Baroda Centre of the All India Institute of Local Self-government started the Regional Fire Service School in 1979. This School was granted recognition to train fire personnel for disaster prevention. The Government of Gujarat has made available Rs. 10.00 lakh as a one time grant for this school.

(c) and (d) As per information made available by the Director General Civil Defence, Ministry of Home Affairs, the Ministry operates one Fire Service College, Namely, the Fire Service College at Nagpur.

(e) The Government proposes the following to check environmental problems arising out of rapid urbanisation and industrialisation.

1. Environmental appraisal of projects related to urban development and regional planning, preparation of environmental/eco-development plans for sensitive regions for evolving desirable norms and space standards;
2. Deterrent measures to discourage indiscriminate growth of human settlement and polluting industries in vulnerable areas such as hilly regions and coastal stretches;
3. Decentralisation of urbanisation through

establishment of secondary cities and towns with requisite infrastructural services and employment opportunities by developing human settlement perspective plan at national and state level;

4. Conservation of heritage sites and buildings, through regulation to ensure that these are not demolished, encroached upon and affected by indiscriminate construction and pollution;
5. Incentives for environmentally clean technologies, recycling and reuse of wastes and conservation of natural resources;
6. Operationalisation of 'polluter pays principle' by introducing effluent tax, resource cess for industry and implementation of standards based on resource consumption and production capacity;
7. Fiscal incentives to small-scale industries for pollution control and for reduction of wastes;
8. While deciding upon sites, priority to compatible industries so that, to the extent possible, wastes from one could be used as raw material for the other and thus the net pollution load is minimised;
9. Location of industries as per environmental guidelines for siting of industry;
10. Collective efforts for installation and operation of common effluent treatment facilities in industrial estates and in areas with a cluster of industries.
11. Dissemination of information for public awareness on environment safety aspects and stringent measures to ensure safety of workers and general population against hazardous substances and processes;
12. Preparation of on-site emergency plans for hazardous installations and off-site emergency plans for districts in which hazardous installations are located;
13. Public liability insurance against loss or injury to life or property;
14. Internalising the environmental safeguards as integral component of the total project cost;
15. Environmental impact assessment from the planning stage and selection of sites for location of industries; and